GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION

LOK SABHA

UNSTARRED QUESTION NO. 1045. TO BE ANSWERED ON MONDAY, THE 17TH DECEMBER, 2018.

VISAKHAPATNAM-CHENNAI INDUSTRIAL CORRIDOR

1045. SHRI RAM MOHAN NAIDU KINJARAPU: SHRI KONAKALLA NARAYANA RAO:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उदयोग मंत्री

- (a) whether the Government had allotted funds/grants to Visakhapatnam-Chennai Industrial Corridor and if so, the details thereof and if not, the reasons therefor;
- (b) if allotted less amount of funds the reasons therefor;
- (c) the reasons for allotting high amount of funds to Delhi-Mumbai Industrial Corridor as compared to other industrial Corridors;
- (d) whether it is a fact that the Asian Development Bank has consented for providing loan to Visakhapatnam-Chennai Industrial Corridor and if so, the details thereof; and
- (e) the amount of loan agreed to release and the time by which the said fund is likely to be released for taking up the execution work of the Industrial Corridor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI C.R. CHAUDHARY)

(a) to (c): Government of India releases funds after approval of National Industrial Corridor Development & Implementation Trust (NICDIT) for projects for development of industrial corridors on completion of detailed master planning and detailed preliminary engineering. The cost estimates for various infrastructure components along with the equity/debt contribution from Government of India can only be ascertained on the completion of detailed master planning and preliminary engineering which have not been completed yet in respect of Visakhapatnam-Chennai Industrial Corridor (VCIC).

- (d) & (e): ADB has approved a sector development programme loan of USD 625 million for VCIC, comprising a Multi-tranche Financing Facility (MFF), in September 2016 as follows:
 - USD 125 million (Loan No. 3424-IND) two-tranche Policy Based Loan (PBL) to support policy reforms and institutional development in the State;
 - (ii) USD 500 million two-tranche MFF {comprising Project-1 loan (USD 245 million 3430-IND)and Project-2 loan (USD 255 million)} to build key infrastructure.

Details of allocation and disbursement of PBL loan and Project-1 loan are as under:

Loan No.	Allocation (USD)	Disbursed (USD)	Remaining Amount (USD)
3424-IND (PBL)	125,000,000	62,500,000	62,500,000
3430-IND (Project-1)	245,000,000	35,267,826	209,732,174
The closing date of Loan 3424-IND is 31 December 2019 while that of Loan 3430-IND is June 2023, by which time the remaining amount is likely to be released.			
